

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.22- IA/1078(AHM)2024  
in  
**C.P. (IB)/198(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

HIRALAL BHIMJIBHAI KUMAVAT PROPRIETOR OF B N  
ENTERPRISES  
VS  
VASUNDHARA SEAMLESS STAINLESS TUBESPRIVATE  
LIMITED

.....Applicant

.....Respondent

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Manish Bhatt, Sr. Adv, a.w Mr. Dheeraj Garg, Adv.  
For the Respondent : Mr. Ravi Pahwa, Adv.

**ORDER**

Learned counsel for the applicant appeared and submitted that the connected matters is coming up for hearing on 02.08.2024. This matter is adjourned beyond the next date of hearing.

**-sd-**

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**-sd-**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**